

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :26-07-2024

Date : 26.07.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	62514/2024	26.07.2024	BLAPL-7101/2024	S SAMAL	C.O.		Order Dtd. 2024-07-23	BAIL-1	(Seat No - 5)
2	62516/2024	26.07.2024	BLAPL-3879/2024	ASHOK KUMAR ROUT	C.O.		Order Dtd. 2024-07-23		(Seat No - 5)
3	62517/2024	26.07.2024	BLAPL-7081/2024	KSHITISH	C.O.		Order Dtd. 2024-07-23	BAIL-1	(Seat No - 4)
4	62518/2024	26.07.2024	BLAPL-7082/2024	KSHITISH	C.O.		Order Dtd. 2024-07-23		(Seat No - 4)
5	62519/2024	26.07.2024	BLAPL-7095/2024	G SUNDARA	C.O.		Order Dtd. 2024-07-23	BAIL-1	(Seat No - 4)
6	62521/2024	26.07.2024	BLAPL-6379/2024	P.K BARIK	C.O.		Order Dtd. 2024-07-23		(Seat No - )

									4)
7	62523 /2024	26.07. 2024	BLAPL- 7080/2 024	D.K DALEI	C.O.		Order Dtd. 2024- 07-23	BAIL- 1	(S ea t No - 3)
8	62524 /2024	26.07. 2024	ABLAPL - 7182/2 024	R.K BARIK	C.O.		Order Dtd. 2024- 07-23		(S ea t No - 3)
9	62533 /2024	26.07. 2024	WP (C) - 17361/ 2024	PR SWAIN	C.O.		Order Dtd. 2024- 07-24		(S ea t No - 3)
1 0	62534 /2024	26.07. 2024	CRLMP- 1065/2 024	B DAS	C.O.		Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 14 )
1 1	62536 /2024	26.07. 2024	BLAPL- 1940/2 024	MR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024- 07-24		(S ea t No - 14 )
1 2	62537 /2024	26.07. 2024	BLAPL- 6577/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2024- 07-24		(S ea t No - 14 )
1 3	62554 /2024	26.07. 2024	WP (C) - 14436/ 2024	P K PAL	C.O.	COURT NO. 3	Order Dtd. 2024- 07-25	WRIT BRANC H-7	(S ea t No - 5)
1 4	62555 /2024	26.07. 2024	WP (C) - 1240/2 013	K R JENA	C.O.	COURT NO. 3	Order Dtd. 2024- 07-24	WRIT BRANC H-2	(S ea t No - 34 )

15	62556/2024	26.07.2024	CMP-450/2024	A K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 6)
16	62557/2024	26.07.2024	WP (C) - 18748/2012	K R SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
17	62558/2024	26.07.2024	WP (C) - 37540/2023	B C PANDA	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Seat No - 18)
18	62561/2024	26.07.2024	WP (C) - 22022/2012	K R JENA	C.O.	COURT NO. 14	Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No - 30)
19	62563/2024	26.07.2024	CMP-613/2024	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 14	Order Dtd. 2024-07-25	WRIT BRANCH-4	(Seat No - 37)
20	62565/2024	26.07.2024	CMP-382/2024	T K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-25	WRIT BRANCH-1	(Seat No - 30)
21	62567/2024	26.07.2024	CMP-470/2024	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04		(Seat No - 30)
22	62569/2024	26.07.2024	WP (C) - 17259/2024	KN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-24		(Seat No - )

									30)
23	62570/2024	26.07.2024	RPFAM-150/2022	M M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-25	FIRST APPEAL	(Seat No - 7)
24	62573/2024	26.07.2024	WP (C) - 17259/2024	BK PATI	C.O.	COURT NO. 20	Order Dtd. 2024-07-24		(Seat No - 7)
25	62584/2024	26.07.2024	FAO-280/2021	G.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-07-19	MISC. APPEAL SEC.	(Seat No - 2)
26	62598/2024	26.07.2024	CMAPL-91/2024	N B TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-07-24		(Seat No - 2)
27	62599/2024	26.07.2024	CMAPL-91/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-24		(Seat No - 2)
28	62600/2024	26.07.2024	WP (C) - 6080/2024	SATYAJIT BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Seat No - 5)
29	62602/2024	26.07.2024	WP (C) - 16127/2024	M N MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 8)
30	62603/2024	26.07.2024	WP (C) - 16128/2024	M N MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 8)
31	62604/2024	26.07.2024	WP (C) - 17595/2024	LOKNATH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 8)

									No - 8)
3 2	62605 /2024	26.07. 2024	FAO- 52/202 4	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 5)
3 3	62606 /2024	26.07. 2024	FAO- 123/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 9)
3 4	62607 /2024	26.07. 2024	FAO- 51/202 4	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 5)
3 5	62608 /2024	26.07. 2024	WP (C) - 36803/ 2020	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 07-22	WRIT BRANC H-4	(S ea t No - 27 )
3 6	62609 /2024	26.07. 2024	WP (C) - 37680/ 2020	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 07-22	WRIT BRANC H-5	(S ea t No - 21 )
3 7	62610 /2024	26.07. 2024	WP (C) - 2575/2 021	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 07-22	WRIT BRANC H-5	(S ea t No - 21 )
3 8	62611 /2024	26.07. 2024	FAO- 24/202 4	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 5)
3 9	62612 /2024	26.07. 2024	WP (C) - 17106/ 2024	A P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 07-25	WRIT BRANC H-5	(S ea t No -

									47 )
4 0	62613 /2024	26.07. 2024	FAO- 126/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 9)
4 1	62614 /2024	26.07. 2024	WP (C) - 17132/ 2024	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024- 07-25	WRIT BRANC H-5	(S ea t No - 47 )
4 2	62615 /2024	26.07. 2024	WP (C) - 38879/ 2023	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
4 3	62616 /2024	26.07. 2024	WP (C) - 17143/ 2024	B K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-25	WRIT BRANC H-5	(S ea t No - 47 )
4 4	62617 /2024	26.07. 2024	WP (C) - 17254/ 2024	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024- 07-25		(S ea t No - 47 )
4 5	62618 /2024	26.07. 2024	FAO- 138/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 9)
4 6	62619 /2024	26.07. 2024	WP (C) - 17288/ 2024	P C DAS 2	C.O.	COURT NO. 23	Order Dtd. 2024- 07-25		(S ea t No - 9)
4 7	62620 /2024	26.07. 2024	FAO- 139/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 9)

									9)
48	62621/2024	26.07.2024	WP (C) - 17387/2024	S K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 9)
49	62622/2024	26.07.2024	WP (C) - 17420/2024	D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 9)
50	62623/2024	26.07.2024	WP (C) - 7389/2019	R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
51	62624/2024	26.07.2024	WPC (OA C) - 1424/2018	ARUNDHATI SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	OA Branch	(Seat No - 1)
52	62625/2024	26.07.2024	CONTC-7867/2021	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-21	CONTE MPT	(Seat No - 5)
53	62626/2024	26.07.2024	WP (C) - 38854/2023	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH H-5	(Seat No - 47)
54	62627/2024	26.07.2024	WP (C) - 17471/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 47)
55	62628/2024	26.07.2024	WP (C) - 22848/2022	R.K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	WRIT BRANCH H-5	(Seat No - 22)

56	62629/2024	26.07.2024	WP (C) - 38855/2023	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
57	62630/2024	26.07.2024	WP (C) - 8598/2015	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No - 31)
58	62631/2024	26.07.2024	WP (C) - 38858/2023	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
59	62632/2024	26.07.2024	ABLAPL - 13362/2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Seat No - 10)
60	62633/2024	26.07.2024	BLAPL-7162/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-07-25		(Seat No - 10)
61	62634/2024	26.07.2024	TRP (C) - 167/2024	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C.	(Seat No - 6)
62	62635/2024	26.07.2024	WP (C) - 38860/2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
63	62636/2024	26.07.2024	TRP (C) - 167/2024	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C.	(Seat No - )

									6)
64	62637/2024	26.07.2024	WP (C) - 16938/2024	SANGRAM DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No - 13)
65	62638/2024	26.07.2024	WP (C) - 13154/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-1	(Seat No - 2)
66	62639/2024	26.07.2024	WP (C) - 16700/2024	SUMANTA DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-8	(Seat No - 42)
67	62640/2024	26.07.2024	CONTC-399/2018	M/S.S.DAS, R.P.DALAI, K.MOHANTY, S.JENA, S.K.SAMAL, S.P.NATH, S.D.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2019-07-19	CONTE MPT	(Seat No - 5)
68	62641/2024	26.07.2024	WPC (OA) - 2331/2018	M/S R.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
69	62642/2024	26.07.2024	WP (C) - 13073/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-8	(Seat No - 43)
70	62643/2024	26.07.2024	WP (C) - 7710/2017	KSHIEISH	C.O.	COURT NO. 1		WRIT BRANCH-8	(Seat No - 43)
71	62644/2024	26.07.2024	WP (C) - 17003/2024	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No -

									27)
7 2	62645 /2024	26.07. 2024	WPC (OA C) - 1285/2 018	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022- 09-15	OA Branc h	(S ea t No - 1)
7 3	62646 /2024	26.07. 2024	WP (C) - 17248/ 2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 09-02	WRIT BRANC H-6	(S ea t No - 26 )
7 4	62647 /2024	26.07. 2024	ABLAPL - 13302/ 2023	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-03	BAIL- 2	(S ea t No - 10 )
7 5	62648 /2024	26.07. 2024	WPC (OA ) - 1920/2 018	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 07-23	OA Branc h	(S ea t No - 1)
7 6	62649 /2024	26.07. 2024	WP (C) - 17196/ 2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 10	Order Dtd. 2024- 08-22	WRIT BRANC H-5	(S ea t No - 47 )
7 7	62650 /2024	26.07. 2024	WPC (OA ) - 1804/2 017	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 07-22	OA Branc h	(S ea t No - 1)
7 8	62651 /2024	26.07. 2024	WP (C) - 16631/ 2024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-23	WRIT BRANC H-8	(S ea t No - 42 )
7 9	62652 /2024	26.07. 2024	BLAPL- 4695/2 023	SS RATH	C.O.	COURT NO. 10	Order Dtd. 2024- 07-25	BAIL- 1	(S ea t No - -

									1)
80	62653/2024	26.07.2024	WP (C) - 16808/2024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-2	(Seat No - 9)
81	62654/2024	26.07.2024	WPC (OA C) - 1067/2017	M/S. DINESH KUMAR PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
82	62655/2024	26.07.2024	WP (C) - 16502/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-7	(Seat No - 18)
83	62657/2024	26.07.2024	WP (C) - 14821/2013	SH PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANCH-7	(Seat No - 5)
84	62658/2024	26.07.2024	WPC (OA C) - 3652/2017	P.C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	OA Branch	(Seat No - 1)
85	62659/2024	26.07.2024	WP (C) - 15702/2024	P K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-6	(Seat No - 16)
86	62660/2024	26.07.2024	WPC (OA C) - 2662/2018	R.C. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	OA Branch	(Seat No - 1)
87	62662/2024	26.07.2024	WP (C) - 16665/2024	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH-8	(Seat No - 42)
8	62663	26.07.	WP (C) -	AK BISWAL	C.O.	COURT	Order Dtd. 2024-	WRIT	(S

8	/2024	2024	14821/ 2013			NO. 10	07-24	BRANC H-7	ea t No - 5)
8 9	62664 /2024	26.07. 2024	FAO- 163/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-18	MISC. APPEA L SEC.	(S ea t No - 9)
9 0	62665 /2024	26.07. 2024	CRLREV - 296/20 24	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024- 08-30	CRIMI NAL REVIS ION	(S ea t No - 1)
9 1	62667 /2024	26.07. 2024	FAO- 124/20 24	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 09-24	MISC. APPEA L SEC.	(S ea t No - 9)
9 2	62668 /2024	26.07. 2024	TRP (C) - 9/2024	KK NATH	C.O.	COURT NO. 3	Order Dtd. 2024- 08-14	M.J.C .	(S ea t No - 6)
9 3	62669 /2024	26.07. 2024	CRLREV - 266/20 24	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024- 07-23	CRIMI NAL REVIS ION	(S ea t No - 1)
9 4	62671 /2024	26.07. 2024	FAO- 7/2023	D.J. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024- 07-23	MISC. APPEA L SEC.	(S ea t No - 9)
9 5	62672 /2024	26.07. 2024	CRLREV - 193/20 24	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 08-30	CRIMI NAL REVIS ION	(S ea t No - 4)
9 6	62673 /2024	26.07. 2024	WPC (OA )- 2530/2 018	B SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 07-23	OA Branc h	(S ea t No - 1)

97	62674/2024	26.07.2024	WP (C) - 16474/2024	H,N.MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-24	WRIT BRANCH-6	(Seat No - 35)
98	62675/2024	26.07.2024	FAO-7/2023	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	MISC. APPEAL SEC.	(Seat No - 9)
99	62677/2024	26.07.2024	CRLREV - 137/2024	S B UDGATA	C.O.	COURT NO. 8	Order Dtd. 2024-09-02	CRIMINAL REVISION	(Seat No - 4)
100	62678/2024	26.07.2024	WPC (OA) - 3051/2018	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
101	62679/2024	26.07.2024	WP (C) - 14637/2022	SHOBHAN GUPTA	C.O.	COURT NO. 8	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 8)
102	62680/2024	26.07.2024	WP (C) - 25016/2023	A.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 23)
103	62681/2024	26.07.2024	FAO-161/2017	B. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	MISC. APPEAL SEC.	(Seat No - 8)
104	62682/2024	26.07.2024	WP (C) - 37678/2020	B DAS	C.O.	COURT NO. 8	Order Dtd. 2024-07-22	WRIT BRANCH-5	(Seat No - 21)
100	62683/2024	26.07.2024	WPC (OA) -	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)

5			2869/2018					h	t No - 1)
106	62684/2024	26.07.2024	WP (C) - 16030/2024	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-1	(S ea t No - 4)
107	62685/2024	26.07.2024	WP (C) - 15399/2024	B.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-1	(S ea t No - 3)
108	62686/2024	26.07.2024	WP (C) - 38875/2023	P N NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-5	(S ea t No - 47 )
109	62687/2024	26.07.2024	WP (C) - 11761/2024	DR. SIMANCHALLA RANJIT	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-1	(S ea t No - 4)
110	62688/2024	26.07.2024	WP (C) - 1161/2018	SK RATH	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-4	(S ea t No - 27 )
111	62689/2024	26.07.2024	WP (C) - 38876/2023	P N NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-5	(S ea t No - 47 )
112	62690/2024	26.07.2024	WP (C) - 28246/2011	KHITISH	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-7	(S ea t No - 44 )
113	62691/2024	26.07.2024	WP (C) - 11616/2024	K.C. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-07-24	WRIT BRANCH-7	(S ea t

									No - 15)
1 1 4	62692 /2024	26.07. 2024	WP (C) - 38877/ 2023	P N NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
1 1 5	62693 /2024	26.07. 2024	ABLAPL - 6423/2 024	S BARIK	C.O.	COURT NO. 8	Order Dtd. 2024- 07-23		(S ea t No - 47 )
1 1 6	62694 /2024	26.07. 2024	WP (C) - 28246/ 2011	M.K.PRSDHAN	C.O.	COURT NO. 8	Order Dtd. 2024- 07-24	WRIT BRANC H-7	(S ea t No - 44 )
1 1 7	62695 /2024	26.07. 2024	WP (C) - 38878/ 2023	P N NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
1 1 8	62696 /2024	26.07. 2024	WP (C) - 38269/ 2023	M/S AMIT PRASAD BOSE, D.J.SAHOO, S.SWAIN, H.B.MANGARAJ, PRADIPTA KUMAR PATTANAYK	C.O.	COURT NO. 23	Order Dtd. 2024- 10-01	WRIT BRANC H-6	(S ea t No - 54 )
1 1 9	62697 /2024	26.07. 2024	BLAPL- 14671/ 2023	SK BHANJDEO	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	BAIL- 2	(S ea t No - 8)
1 2 0	62698 /2024	26.07. 2024	ABLAPL - 1645/2 024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 07-25		(S ea t No - 8)
1 2	62699 /2024	26.07. 2024	WP (C) - 38873/ 2023	P N NAYAK	C.O.	COURT NO.	Order Dtd. 2024- 07-24	WRIT BRANC	(S ea

1			2023			11		H-5	t No - 47 )
1 2 2	62700 /2024	26.07. 2024	WP (C) - 40493/ 2023	BHAGABAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-7	(S ea t No - 5)
1 2 3	62701 /2024	26.07. 2024	WP (C) - 28246/ 2011	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-7	(S ea t No - 44 )
1 2 4	62702 /2024	26.07. 2024	WP (C) - 38874/ 2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
1 2 5	62703 /2024	26.07. 2024	RSA- 166/20 24	D NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	SECON D APPEA L	(S ea t No - 5)
1 2 6	62704 /2024	26.07. 2024	WP (C) - 36547/ 2023	J.D. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 14 )
1 2 7	62705 /2024	26.07. 2024	ABLAPL - 455/20 24	SP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 07-25		(S ea t No - 14 )
1 2 8	62706 /2024	26.07. 2024	WP (C) - 38865/ 2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
1	62707	26.07.	WP (C) -	B.B.RAY	C.O.	COURT	Order Dtd. 2024-		(S

29	/2024	2024	17454/2024			NO. 11	07-25		eat No - 47)
130	62708/2024	26.07.2024	WP (C) - 5281/2024	S. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-11-19	WRIT BRANCH-7	(Seat No - 44)
131	62709/2024	26.07.2024	RSA-611/2005	TK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	SECOND APPEAL	(Seat No - 2)
132	62710/2024	26.07.2024	WP (C) - 38869/2023	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
133	62711/2024	26.07.2024	ABLAPL - 479/2024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-25		(Seat No - 47)
134	62712/2024	26.07.2024	WP (C) - 38870/2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
135	62713/2024	26.07.2024	WP (C) - 15783/2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-3	(Seat No - 14)
136	62714/2024	26.07.2024	WP (C) - 38871/2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)

									)
1 3 7	62715 /2024	26.07. 2024	WP (C) - 17493/ 2024	RC BHOI	C.O.	COURT NO. 11	Order Dtd. 2024- 07-25		(S ea t No - 47 )
1 3 8	62716 /2024	26.07. 2024	WP (C) - 2421/2 018	B.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024- 07-23		(S ea t No - 47 )
1 3 9	62717 /2024	26.07. 2024	WP (C) - 15783/ 2022	P. BASTIA	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 14 )
1 4 0	62718 /2024	26.07. 2024	WP (C) - 38872/ 2023	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-5	(S ea t No - 47 )
1 4 1	62719 /2024	26.07. 2024	WP (C) - 15783/ 2022	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 14 )
1 4 2	62720 /2024	26.07. 2024	ABLAPL - 9610/2 022	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 07-23	BAIL- 2	(S ea t No - 12 )
1 4 3	62721 /2024	26.07. 2024	ABLAPL - 13418/ 2023	S R PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 11-23	BAIL- 1	(S ea t No - 5)
1 4 4	62722 /2024	26.07. 2024	CRLMC- 2295/2 024	B N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25	CRIMI NAL MISC	(S ea t No

									-7)
145	62723/2024	26.07.2024	CRLMC-2297/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 7)
146	62724/2024	26.07.2024	CRLMC-2375/2024	SANDEEP KUMAR PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 2)
147	62725/2024	26.07.2024	CRLMC-1569/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 2)
148	62726/2024	26.07.2024	CRLMC-2602/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 2)
149	62727/2024	26.07.2024	CRLMC-1643/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 4)
150	62728/2024	26.07.2024	CRLMC-2374/2024	SANDEEP KUMAR PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 2)
151	62729/2024	26.07.2024	CRLMC-1617/2022	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 1)
152	62730/2024	26.07.2024	CRLMC-2343/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	CRIMINAL MISC	(Seat No - 2)
153	62731/2024	26.07.2024	CRLMC-2624/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 2)

									No - 2)
154	62732/2024	26.07.2024	CRLMC-1831/2024	SUBHENDU KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 7)
155	62733/2024	26.07.2024	CRLMC-2469/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 7)
156	62734/2024	26.07.2024	CRLMC-1851/2024	R C MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	CRIMINAL MISC	(Seat No - 7)
157	62735/2024	26.07.2024	CRLMC-2547/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 7)
158	62736/2024	26.07.2024	CRLMC-1530/2024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 2)
159	62737/2024	26.07.2024	CRLMC-2552/2024	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 2)
160	62738/2024	26.07.2024	CRLMC-1290/2024	L.D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC	(Seat No - 5)
161	62739/2024	26.07.2024	ABLAPL - 10209/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL-2	(Seat No - 12)
1	62740	26.07.	CRLMC-	D.K. JENA	C.O.	COURT	Order Dtd. 2024-		(S

6 2	/2024	2024	2531/2 024			NO. 2 OLD	07-24		ea t No - 12 )
1 6 3	62741 /2024	26.07. 2024	CRLMC- 1775/2 024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24		(S ea t No - 12 )
1 6 4	62742 /2024	26.07. 2024	CRLMC- 2537/2 024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24		(S ea t No - 12 )
1 6 5	62743 /2024	26.07. 2024	CRLMC- 1568/2 024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 2)
1 6 6	62744 /2024	26.07. 2024	CRLMC- 1943/2 024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 5)
1 6 7	62745 /2024	26.07. 2024	CRLMC- 1574/2 024	J RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 2)
1 6 8	62746 /2024	26.07. 2024	CRLMC- 1823/2 024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 7)
1 6 9	62747 /2024	26.07. 2024	BLAPL- 14169/ 2023	MITHUN DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-07	BAIL- 1	(S ea t No - 5)
1 7 0	62748 /2024	26.07. 2024	CRLMC- 1769/2 024	MN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 07-24		(S ea t

									No - 5)
171	62749/2024	26.07.2024	BLAPL-12398/2023	N K SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-05-01	BAIL-1	(Seat No - 2)
172	62751/2024	26.07.2024	CRLMC-2512/2024	AK BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-07-24		(Seat No - 2)
173	62752/2024	26.07.2024	ABLAPL - 12875/2023	H S PAIKRAY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL-2	(Seat No - 7)
174	62753/2024	26.07.2024	CRLMC-1816/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No - 7)
175	62754/2024	26.07.2024	ABLAPL - 8308/2021	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2022-08-02	CRIMINAL MISC	(Seat No - 14)
176	62755/2024	26.07.2024	ABLAPL - 8265/2020	P R SWAIN	C.O.	COURT NO. 7	Order Dtd. 2022-04-07	CRIMINAL MISC	(Seat No - 18)
177	62756/2024	26.07.2024	ABLAPL - 4337/2020	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-03-10	BAIL-1	(Seat No - 6)
178	62757/2024	26.07.2024	BLAPL-9634/2023	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-06-27	BAIL-2	(Seat No - 9)

179	62758/2024	26.07.2024	WP (C) - 16283/2024	N C SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
180	62759/2024	26.07.2024	WP (C) - 36026/2023	K MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
181	62761/2024	26.07.2024	CRLMP-1056/2024	AK MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	WRIT BRANCH-3	(Seat No - 14)
182	62762/2024	26.07.2024	WP (C) - 23174/2022	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
183	62763/2024	26.07.2024	WP (C) - 23174/2022	JYOTIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
184	62764/2024	26.07.2024	CRLMP-880/2024	GR PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 24)
185	62765/2024	26.07.2024	WP (C) - 23174/2022	R K DEHURY	C.O.	COURT NO. 7	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
186	62767/2024	26.07.2024	CRLMP-1052/2024	K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-07-25	WRIT BRANCH-3	(Seat No - )

									-14)
187	62768/2024	26.07.2024	WP (C) - 17492/2024	R K DEHURY	C.O.	COURT NO. 7	Order Dtd. 2024-09-20		(Seat No - 14)
188	62769/2024	26.07.2024	CRLA-437/2024	G SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Seat No - 10)
189	62770/2024	26.07.2024	CRLMC-1603/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No - 4)
190	62771/2024	26.07.2024	CRLMP-564/2024	HK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 35)
191	62772/2024	26.07.2024	CRLMP-716/2024	A PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH-4	(Seat No - 37)
192	62773/2024	26.07.2024	ABLAPL - 5461/2022	G N ROUТ	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 5)
193	62774/2024	26.07.2024	CRLMP-866/2024	AK SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 24)
194	62775/2024	26.07.2024	CRLMP-709/2024	BR SETH	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	WRIT BRANCH-4	(Seat No - 4)

									No - 37)
195	62777/2024	26.07.2024	CRLMP-711/2024	DK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-07-25	WRIT BRANC H-4	(Seat No - 37)
196	62778/2024	26.07.2024	CRLMP-875/2024	B SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-08-08	WRIT BRANC H-6	(Seat No - 24)
197	62779/2024	26.07.2024	BLAPL-6994/2024	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-07-22	BAIL-1	(Seat No - 1)
198	62780/2024	26.07.2024	CMP-592/2024	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-07-23	WRIT BRANC H-3	(Seat No - 14)
199	62781/2024	26.07.2024	WP (C) - 1965/2019	M/S S.K.MISHRA, R.K. DASH, J. P. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-22	WRIT BRANC H-5	(Seat No - 23)
200	62782/2024	26.07.2024	CMP-650/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-07-23	WRIT BRANC H-4	(Seat No - 37)
201	62783/2024	26.07.2024	WP (C) - 3640/2024	HK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-07-05	WRIT BRANC H-6	(Seat No - 24)
2	62784	26.07.	WP (C) -	BK DAS	C.O.	COURT	Order Dtd. 2024-	WRIT	(S

02	/2024	2024	16880/2024			NO. 17	07-23	BRANCH-2	Seat No - 9)
203	62785/2024	26.07.2024	WP (C) - 12454/2024	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-07-23	WRIT BRANCH-1	(Seat No - 30)
204	62786/2024	26.07.2024	WP (C) - 19755/2023	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2024-07-25	WRIT BRANCH-1	(Seat No - 30)
205	62787/2024	26.07.2024	WP (C) - 17205/2024	AK BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-07-24		(Seat No - 30)
206	62788/2024	26.07.2024	WP (C) - 17496/2024	S DAS	C.O.	COURT NO. 17	Order Dtd. 2024-07-24		(Seat No - 30)
207	62789/2024	26.07.2024	WP (C) - 17476/2024	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-07-24		(Seat No - 30)
208	62790/2024	26.07.2024	WPC (OA C) - 2800/2018	S.K. RATH	C.O.	COURT NO. 17	Order Dtd. 2024-07-23	OA Branch	(Seat No - 1)
209	62791/2024	26.07.2024	WPC (OA C) - 975/2018	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	OA Branch	(Seat No - 1)
2	62792	26.07.	ABLAPL	USHARANI PATI	C.O.	COURT	Order Dtd. 2024-		(S

10	/2024	2024	- 3270/2 024			NO. 2	07-25		ea t No - 1)
211	62793 /2024	26.07. 2024	ABLAPL - 4264/2 024	MR PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024- 07-25		(S ea t No - 1)
212	62794 /2024	26.07. 2024	ABLAPL - 4347/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 05-07		(S ea t No - 1)
213	62795 /2024	26.07. 2024	ABLAPL - 4504/2 024	KAMALAKANTA NATH	C.O.	COURT NO. 2	Order Dtd. 2024- 05-09		(S ea t No - 1)
214	62796 /2024	26.07. 2024	ABLAPL - 4618/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024- 07-12	BAIL- 2	(S ea t No - 9)
215	62797 /2024	26.07. 2024	ABLAPL - 4711/2 024	M K SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024- 05-14		(S ea t No - 9)
216	62798 /2024	26.07. 2024	ABLAPL - 6952/2 024	P CH JENA	C.O.	COURT NO. 2	Order Dtd. 2024- 07-25		(S ea t No - 9)
217	62799 /2024	26.07. 2024	CRLMP- 1052/2 024	T.K. DAS	C.O.	COURT NO. 3	Order Dtd. 2024- 08-14	WRIT BRANC H-3	(S ea t No - 14 )
218	62800 /2024	26.07. 2024	ABLAPL - 6953/2 024	K C PANDA	C.O.	COURT NO. 3	Order Dtd. 2024- 07-25		(S ea t No - )

									14)
219	62801/2024	26.07.2024	ABLAPL - 6963/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07-25		(Seat No - 14)
220	62802/2024	26.07.2024	ABLAPL - 6965/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07-25		(Seat No - 14)
221	62803/2024	26.07.2024	ABLAPL - 6966/2024	N SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 2)
222	62804/2024	26.07.2024	ABLAPL - 7012/2024	B S SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 6)
223	62805/2024	26.07.2024	ABLAPL - 4264/2024	B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 6)
224	62806/2024	26.07.2024	ABLAPL - 7093/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	BAIL-1	(Seat No - 5)
225	62807/2024	26.07.2024	ABLAPL - 6097/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 5)
226	62809/2024	26.07.2024	ABLAPL - 7134/2024	ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Seat No - 5)
2	62810	26.07.	BLAPL-	BALARAM SINGH	C.O.	COURT	Order Dtd. 2024-		(S

27	/2024	2024	4504/2024			NO. 2 OLD	07-23		eat No - 5)
228	62811 /2024	26.07. 2024	WP (C) - 16989/ 2024	LOKNATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-23		(S ea t No - 5)
229	62812 /2024	26.07. 2024	WP (C) - 9052/2 024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
230	62813 /2024	26.07. 2024	WP (C) - 19544/ 2023	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
231	62814 /2024	26.07. 2024	WP (C) - 19438/ 2023	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
232	62816 /2024	26.07. 2024	WPCRL- 73/202 4	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
233	62820 /2024	26.07. 2024	ARBA- 7/2024	S K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024- 09-05		(S ea t No - 10 1)
234	62822 /2024	26.07. 2024	CRLA- 635/20 24	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024- 07-25	CRIMI NAL APPEA L	(S ea t No - 11 )

2 3 5	62823 /2024	26.07. 2024	CRLREV - 182/20 24	GAUTAM TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024- 07-25	CRIMI NAL REVIS ION	(S ea t No - 4)
2 3 6	62824 /2024	26.07. 2024	WP (C) - 17229/ 2024	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 07-23		(S ea t No - 4)
2 3 7	62825 /2024	26.07. 2024	WP (C) - 17228/ 2024	PK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-23		(S ea t No - 4)
2 3 8	62827 /2024	26.07. 2024	CRLREV - 829/20 19	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-24	CRIMI NAL REVIS ION	(S ea t No - 2)
2 3 9	62828 /2024	26.07. 2024	WP (C) - 16995/ 2024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024- 07-23		(S ea t No - 2)
2 4 0	62829 /2024	26.07. 2024	CRLREV - 340/20 24	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024- 07-22		(S ea t No - 2)
2 4 1	62830 /2024	26.07. 2024	CRLREV - 518/20 14	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 07-16	CRIMI NAL REVIS ION	(S ea t No - 5)
2 4 2	62831 /2024	26.07. 2024	CRLREV - 556/20 14	B B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024- 07-16	CRIMI NAL REVIS ION	(S ea t No - 5)
2 4 3	62833 /2024	26.07. 2024	CRLMP- 705/20 24	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 10	Order Dtd. 2024- 07-25	WRIT BRANC H-4	(S ea t No -

									37)
244	62835/2024	26.07.2024	CRLMP-374/2024	BIKRAM BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 45)
245	62836/2024	26.07.2024	CRLMP-374/2024	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 45)
246	62837/2024	26.07.2024	CRLMP-1050/2024	H K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANCH-3	(Seat No - 14)
247	62838/2024	26.07.2024	CRLMP-1051/2024	H K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANCH-3	(Seat No - 14)
248	62839/2024	26.07.2024	WA-1669/2024	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT APPEAL	(Seat No - 1)
249	62840/2024	26.07.2024	CRLMP-1609/2020	PRASANJIT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 9)
250	62841/2024	26.07.2024	WA-428/2024	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-08	WRIT APPEAL	(Seat No - 3)
251	62842/2024	26.07.2024	WA-427/2024	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-01	WRIT APPEAL	(Seat No -

									3)
252	62843/2024	26.07.2024	CRLMP-565/2024	SANDIPANI NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25	WRIT BRANCH-6	(Seat No - 35)
253	62844/2024	26.07.2024	WA-1935/2024	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18		(Seat No - 35)
254	62845/2024	26.07.2024	WA-1935/2024	M. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-18		(Seat No - 35)
255	62846/2024	26.07.2024	WP (C) - 13509/2012	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
256	62847/2024	26.07.2024	TRP (C) - 173/2024	PK DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-25		(Seat No - 121)
257	62848/2024	26.07.2024	WP (C) - 13508/2012	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
258	62849/2024	26.07.2024	WP (C) - 36048/2020	B.K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-2	(Seat No - 45)
259	62850/2024	26.07.2024	WP (C) - 13507/2012	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH	(Seat No - 3)

								(DIVISION BENCH -3)	No - 121)
260	62851/2024	26.07.2024	TRP (C) - 84/2024	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	M.J.C .	(Seat No - 6)
261	62853/2024	26.07.2024	WP (C) - 17121/2014	M NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 7)
262	62855/2024	26.07.2024	WP (C) - 17121/2014	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	WRIT BRANCH-2	(Seat No - 7)
263	62857/2024	26.07.2024	WP (C) - 17197/2024	G.JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-5	(Seat No - 47)
264	62858/2024	26.07.2024	WP (C) - 918/2024	M BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	WRIT BRANCH-8	(Seat No - 29)
265	62861/2024	26.07.2024	CONTC-9809/2023	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	CONTE MPT	(Seat No - 4)
266	62872/2024	26.07.2024	WP (C) - 23387/2017	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	WRIT BRANCH-1	(Seat No - 31)
267	62874/2024	26.07.2024	WP (C) - 6391/2024	G.K. SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	WRIT BRANCH-3	(Seat No

									- 33 )
2 6 8	62875 /2024	26.07. 2024	WP (C) - 6391/2 024	S.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 07-25	WRIT BRANC H-3	(S ea t No - 33 )
2 6 9	62876 /2024	26.07. 2024	WP (C) - 30074/ 2023	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 10-04	WRIT BRANC H-3	(S ea t No - 12 )
2 7 0	62877 /2024	26.07. 2024	WP (C) - 4359/2 024	UMESH CHANDRA DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(S ea t No - 47 )
2 7 1	62878 /2024	26.07. 2024	WP (C) - 10757/ 2024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 05-02	WRIT BRANC H-6	(S ea t No - 26 )
2 7 2	62879 /2024	26.07. 2024	WP (C) - 4542/2 024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(S ea t No - 10 )
2 7 3	62880 /2024	26.07. 2024	WP (C) - 9581/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 04-24	WRIT BRANC H-8	(S ea t No - 29 )
2 7 4	62881 /2024	26.07. 2024	ABLAPL - 3680/2 024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 07-25		(S ea t No - 29 )
2	62882	26.07.	ABLAPL	S. BEHERA	C.O.	COURT	Order Dtd. 2023-		(S

75	/2024	2024	- 13838/ 2023			NO. 2 OLD	11-30		ea t No - 29 )
276	62883 /2024	26.07. 2024	CRLMC- 2059/2 024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 1)
277	62884 /2024	26.07. 2024	CRLMC- 1634/2 024	A.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 4)
278	62885 /2024	26.07. 2024	CRLMC- 2460/2 024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-25		(S ea t No - 4)
279	62886 /2024	26.07. 2024	CRLMC- 2133/2 024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-28		(S ea t No - 4)
280	62887 /2024	26.07. 2024	CRLMC- 1241/2 024	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 5)
281	62888 /2024	26.07. 2024	CRLMC- 1258/2 024	D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 5)
282	62889 /2024	26.07. 2024	CRLMC- 2373/2 024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No - 2)
283	62890 /2024	26.07. 2024	CRLMC- 2094/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-24	CRIMI NAL MISC	(S ea t No -

									1)
284	62891/2024	26.07.2024	WP (C) - 17134/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	WRIT BRANCH-5	(Seat No - 47)
285	62893/2024	26.07.2024	CRLMC-2468/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 47)
286	62894/2024	26.07.2024	CRLMC-2574/2024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 47)
287	62895/2024	26.07.2024	CRLMC-2466/2024	S.S. PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 47)
288	62896/2024	26.07.2024	CRLMC-2458/2024	J.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24		(Seat No - 47)
289	62897/2024	26.07.2024	CRLMC-2012/2024	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No - 1)
290	62898/2024	26.07.2024	CRLMC-2563/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
291	62899/2024	26.07.2024	CRLMC-2493/2024	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)

									1)
292	62900/2024	26.07.2024	CRLMC-2631/2024	J.C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
293	62901/2024	26.07.2024	CRLMC-2646/2024	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
294	62902/2024	26.07.2024	CRLMC-2680/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
295	62903/2024	26.07.2024	CRLMC-2518/2024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
296	62904/2024	26.07.2024	CRLMC-2627/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
297	62905/2024	26.07.2024	CRLMC-2608/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
298	62906/2024	26.07.2024	CRLMC-2473/2024	SUMIT SEKHAR PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
299	62907/2024	26.07.2024	CRLMC-2630/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Seat No - 1)
300	62916/2024	26.07.2024	SA-366/1982	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23	SECOND APPEAL	(Seat No

									-7)
301	62918/2024	26.07.2024	SA-369/2000	L K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26		(Seat No - 7)
302	62919/2024	26.07.2024	SA-278/1992	P C MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-08-27	SECOND APPEAL	(Seat No - 2)
303	62920/2024	26.07.2024	CRLA-883/2022	M BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26	CRIMINAL APPEAL	(Seat No - 7)
304	62921/2024	26.07.2024	WP (C) - 17395/2024	S R JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-25	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
305	62922/2024	26.07.2024	MACA-608/2014	R.K.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No - 7)
306	62923/2024	26.07.2024	MACA-608/2014	J.DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No - 7)
307	62924/2024	26.07.2024	MACA-608/2014	S.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No - 7)
308	62925/2024	26.07.2024	MACA-152/2015	J.DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No - 9)
300	62927/2024	26.07.2024	ABLAPL -	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 7)

9			5676/2024						t No - 5)
310	62928/2024	26.07.2024	ABLAPL - 4886/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25		(Seat No - 5)
311	62929/2024	26.07.2024	ABLAPL - 4716/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-25	BAIL-1	(Seat No - 1)
312	62930/2024	26.07.2024	CRLREV - 273/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Seat No - 1)
313	62931/2024	26.07.2024	CRLREV - 615/2022	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Seat No - 1)
314	62933/2024	26.07.2024	WP (C) - 16609/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	WRIT BRANCH-8	(Seat No - 42)
315	62934/2024	26.07.2024	WP (C) - 16602/2024	K. K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-08-29	WRIT BRANCH-8	(Seat No - 42)
316	62935/2024	26.07.2024	WA-1155/2024	A.K. KHARSEL	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT APPEAL	(Seat No - 3)
317	62936/2024	26.07.2024	WA-1155/2024	A.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT APPEAL	(Seat No -

									3)
318	62937/2024	26.07.2024	WA-1155/2024	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT APPEAL	(Seat No - 3)
319	62512/2024	26.07.2024	WA-258/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No - 5)
320	62513/2024	26.07.2024	WA-775/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-04	WRIT APPEAL	(Seat No - 5)
321	62515/2024	26.07.2024	WA-1720/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 7)
322	62520/2024	26.07.2024	WP (C) - 15399/2024	RUDRA MADHAB BISWAL	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-1	(Seat No - 3)
323	62522/2024	26.07.2024	WA-663/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No - 1)
324	62525/2024	26.07.2024	WA-3114/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-25	WRIT APPEAL	(Seat No - 4)
325	62526/2024	26.07.2024	WA-2300/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-19	WRIT APPEAL	(Seat No - 3)
326	62527/2024	26.07.2024	WP (C) - 17089/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No - 4)

									- 27 )
3 2 7	62528 /2024	26.07. 2024	WP (C) - 17093/ 2024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024- 07-23	WRIT BRANC H-4	(S ea t No - 27 )
3 2 8	62542 /2024	26.07. 2024	WP (C) - 42353/ 2023	KULDEEP MOHANTY	GENE RAL		Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 13 )
3 2 9	62582 /2024	26.07. 2024	WA- 20/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-24		(S ea t No - 13 )
3 3 0	62588 /2024	26.07. 2024	WA- 22/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-24		(S ea t No - 13 )
3 3 1	62589 /2024	26.07. 2024	WPC (OA C) - 3257/2 018	DR.J.K. LENKA	GENE RAL		Order Dtd. 2024- 07-25	OA Branc h	(S ea t No - 1 )
3 3 2	62590 /2024	26.07. 2024	WA- 25/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-29		(S ea t No - 1 )
3 3 3	62591 /2024	26.07. 2024	WP (C) - 21522/ 2011	M/S.RAJENDRA N.ROUT	GENE RAL		Order Dtd. 2024- 07-25	WRIT BRANC H-6	(S ea t No - 16 )
3 3 4	62592 /2024	26.07. 2024	CRLMA- 126/20 24	PRAVAT KUMAR TADA	GENE RAL		Order Dtd. 2024- 07-25		(S ea t )

									No-16)
335	62593/2024	26.07.2024	BLAPL-5387/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-07-25		(Seat No-16)
336	62594/2024	26.07.2024	ABLAPL-7309/2024	ANANTA CHARAN BISOI	GENERAL		Order Dtd. 2024-07-25		(Seat No-16)
337	62595/2024	26.07.2024	ABLAPL-7258/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-07-25		(Seat No-16)
338	62596/2024	26.07.2024	WA-14/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29		(Seat No-16)
339	62601/2024	26.07.2024	WA-11/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29		(Seat No-16)
340	62656/2024	26.07.2024	WA-12/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29		(Seat No-16)
341	62661/2024	26.07.2024	WA-13/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29		(Seat No-16)

3 4 2	62666 /2024	26.07. 2024	WA- 3108/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-25	WRIT APPEA L	(S ea t No - 4)
3 4 3	62670 /2024	26.07. 2024	WA- 49/202 3	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-25	WRIT APPEA L	(S ea t No - 7)
3 4 4	62676 /2024	26.07. 2024	WA- 3115/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-29	WRIT APPEA L	(S ea t No - 4)
3 4 5	62750 /2024	26.07. 2024	WA- 3116/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-29	WRIT APPEA L	(S ea t No - 4)
3 4 6	62760 /2024	26.07. 2024	WA- 10/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-29		(S ea t No - 4)
3 4 7	62766 /2024	26.07. 2024	WA- 40/202 4	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-31		(S ea t No - 4)
3 4 8	62808 /2024	26.07. 2024	WP (C) - 5838/2 024	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 07-09	WRIT BRANC H-5	(S ea t No - 32 )
3 4 9	62815 /2024	26.07. 2024	WP (C) - 8231/2 011	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 07-15	WRIT BRANC H-6	(S ea t No - 36 )
3 5 0	62817 /2024	26.07. 2024	FAO- 698/20 18	PRATIMA NAYAK	GENE RAL		Order Dtd. 2024- 02-20	MISC. APPEA L	(S ea t

								SEC.	No - 2)
351	62818/2024	26.07.2024	BLAPL-6493/2024	CHANDRA SEKHAR MISHRA	GENERAL		Order Dtd. 2024-07-25	BAIL-2	(Seat No - 10)
352	62819/2024	26.07.2024	JCRLA-45/2005	SAMBIT PANIGRAHI	GENERAL		Entire Brief	CRIMINAL APPEAL	(Seat No - 6)
353	62821/2024	26.07.2024	CRLA-517/2015	SAMBIT PANIGRAHI	GENERAL		Entire Brief	CRIMINAL APPEAL	(Seat No - 5)
354	62826/2024	26.07.2024	WP (C) - 6440/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-4	(Seat No - 37)
355	62832/2024	26.07.2024	WP (C) - 317/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-3	(Seat No - 14)
356	62834/2024	26.07.2024	WP (C) - 8627/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-1	(Seat No - 1)
357	62852/2024	26.07.2024	JCRLA-27/2010	SAMBIT PANIGRAHI	GENERAL		Entire Brief	CRIMINAL APPEAL	(Seat No - 9)
358	62892/2024	26.07.2024	ABLAPL - 4834/2024	KISHORE CHANDRA KAR	GENERAL		Order Dtd. 2024-07-25		(Seat No - )

									9)
359	62908/2024	26.07.2024	BLAPL-6559/2024	SUBHADRA DAS	GENERAL		Final Order		(Seat No - 9)
360	62909/2024	26.07.2024	BLAPL-10684/2023	HUSNA NESAN	GENERAL		Order Dtd. 2024-07-26	BAIL-2	(Seat No - 11)
361	62910/2024	26.07.2024	WP (C) - 9479/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-6	(Seat No - 25)
362	62911/2024	26.07.2024	WP (C) - 10468/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-1	(Seat No - 2)
363	62912/2024	26.07.2024	WP (C) - 9284/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-4	(Seat No - 38)
364	62913/2024	26.07.2024	WP (C) - 9283/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-4	(Seat No - 38)
365	62914/2024	26.07.2024	WP (C) - 9116/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-3	(Seat No - 11)
366	62915/2024	26.07.2024	WP (C) - 10535/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-3	(Seat No - )

									12)
367	62917/2024	26.07.2024	WP (C) - 11389/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-26	WRIT BRANCH-4	(Seat No - 46)
368	62529/2024	26.07.2024	WP (C) - 14991/2024	G C BARIK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 20)
369	62530/2024	26.07.2024	WP (C) - 18257/2022	B K SAHOO	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-8	(Seat No - 39)
370	62531/2024	26.07.2024	WP (C) - 13201/2022	H K MOHANTA	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No - 43)
371	62532/2024	26.07.2024	CONTC (CPC) - 67/2012	M R SAHOO	GENERAL		Order Dtd. 2022-02-25	OA Branch	(Seat No - 1)
372	62535/2024	26.07.2024	WPC (OA C) - 4536/2011	M R SAHOO	GENERAL		Order Dtd. 2022-02-25	OA Branch	(Seat No - 1)
373	62538/2024	26.07.2024	WPCRL-12/2023	D PRADHAN	GENERAL		Order Dtd. 2024-07-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
374	62539/2024	26.07.2024	ITA-24/2012	P K SWAIN	GENERAL		Order Dtd. 2018-12-06 Petition, Annexure,		(Seat No

									- 12 3)
3 7 5	62540 /2024	26.07. 2024	OJC- 4493/2 000	K C SWAIN	GENE RAL		Entire Order	WRIT BRANC H-2	(S ea t No - 9)
3 7 6	62541 /2024	26.07. 2024	CRLMC- 1861/2 011	S MOHANTY	GENE RAL		Order Dtd. 2023- 06-21	CRIMI NAL MISC	(S ea t No - 4)
3 7 7	62543 /2024	26.07. 2024	CRLMP- 1932/2 023	A K SAI	GENE RAL		Order Dtd. 2023- 10- 13Petition,Annexu re,	WRIT BRANC H-7	(S ea t No - 15 )
3 7 8	62544 /2024	26.07. 2024	WA- 2319/2 023	B K DAS	GENE RAL		Order Dtd. 2023- 09-15	WRIT APPEA L	(S ea t No - 5)
3 7 9	62545 /2024	26.07. 2024	CRLMP- 1040/2 024	B K SAHOO	GENE RAL		Order Dtd. 2024- 07-24	WRIT BRANC H-3	(S ea t No - 14 )
3 8 0	62546 /2024	26.07. 2024	OJC- 2860/1 994	J P KAR	GENE RAL		Order Dtd. 2019- 08- 16Petition,Annexu re,	WRIT BRANC H-3	(S ea t No - 13 )
3 8 1	62547 /2024	26.07. 2024	OJC- 6818/2 001	D SAMAL	GENE RAL		Order Dtd. 2001- 09- 12Petition,Annexu re,		(S ea t No - 13 )
3 8 2	62548 /2024	26.07. 2024	SA- 394/20 00	M R SAHOO	GENE RAL		Order Dtd. 2024- 04-06	SECON D APPEA L	(S ea t No

									-7)
383	62549/2024	26.07.2024	BLAPL-4696/2023	S S RATH	GENERAL		Order Dtd. 2023-11-09	BAIL-1	(Seat No - 1)
384	62550/2024	26.07.2024	ABLAPL - 19776/2016	A MOHANTY	GENERAL		Order Dtd. 2018-04-12		(Seat No - 1)
385	62551/2024	26.07.2024	ABLAPL - 4551/2022	C RANA	GENERAL		Order Dtd. 2022-05-20	BAIL-2	(Seat No - 12)
386	62552/2024	26.07.2024	ABLAPL - 2471/2024	P K BARIK	GENERAL		Order Dtd. 2024-03-21		(Seat No - 12)
387	62553/2024	26.07.2024	WP (C) - 27971/2019	S K MUDULI	GENERAL		Order Dtd. 2024-01-29	WRIT BRANC H-2	(Seat No - 7)
388	62559/2024	26.07.2024	WP (C) - 21846/2019	S K MUDULI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(Seat No - 46)
389	62560/2024	26.07.2024	WP (C) - 20856/2019	S K MUDULI	GENERAL		Order Dtd. 2024-01-24	WRIT BRANC H-8	(Seat No - 39)
390	62562/2024	26.07.2024	WP (C) - 23457/2019	S K MUDULI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANC H-7	(Seat No -

									48 )
3 9 1	62564 /2024	26.07. 2024	WP (C) - 14659/ 2023	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-07	WRIT BRANC H-1	(S ea t No - 3)
3 9 2	62566 /2024	26.07. 2024	WP (C) - 2271/2 024	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-05	WRIT BRANC H-6	(S ea t No - 16 )
3 9 3	62568 /2024	26.07. 2024	WP (C) - 21847/ 2019	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-02	WRIT BRANC H-4	(S ea t No - 46 )
3 9 4	62571 /2024	26.07. 2024	WP (C) - 21850/ 2019	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-01	WRIT BRANC H-4	(S ea t No - 46 )
3 9 5	62572 /2024	26.07. 2024	WP (C) - 24478/ 2019	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-07	WRIT BRANC H-2	(S ea t No - 8)
3 9 6	62574 /2024	26.07. 2024	WP (C) - 24480/ 2019	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-07	WRIT BRANC H-2	(S ea t No - 8)
3 9 7	62575 /2024	26.07. 2024	WP (C) - 2779/2 024	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-08	WRIT BRANC H-3	(S ea t No - 33 )
3 9 8	62576 /2024	26.07. 2024	WP (C) - 3032/2 024	S K MUDULI	GENE RAL		Order Dtd. 2024- 02-12	WRIT BRANC H-6	(S ea t No - )

									35)
399	62577/2024	26.07.2024	WP (C) - 23953/2019	S K MUDULI	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
400	62578/2024	26.07.2024	WP (C) - 23951/2019	S K MUDULI	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No - 19)
401	62579/2024	26.07.2024	WP (C) - 2461/2024	S K MUDULI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No - 40)
402	62580/2024	26.07.2024	WP (C) - 2783/2024	S K MUDULI	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
403	62581/2024	26.07.2024	WP (C) - 25535/2019	S K MUDULI	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 16)
404	62583/2024	26.07.2024	WP (C) - 2415/2024	S K MUDULI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No - 40)
405	62585/2024	26.07.2024	WP (C) - 27266/2019	SK MUDULI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 3)
406	62586/2024	26.07.2024	WP (C) - 23298/2019	S K MUDULI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat

									No-3)
407	62587/2024	26.07.2024	WP (C) - 11484/2011	K DAS	GENERAL		Order Dtd. 2011-07-15		(Seat No-3)
408	62597/2024	26.07.2024	OJC-15531/1998	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2001-06-26 Petition, Annexure, Misc. case,		(Seat No-3)
409	62776/2024	26.07.2024	WA-590/2018	P. K. JENA	GENERAL		Order Dtd. 2022-11-03	WRIT APPEAL	(Seat No-6)
410	62854/2024	26.07.2024	WPC (OA) - 1140/2013	P K ROURTRAY	GENERAL		Order Dtd. 2022-03-25	OA Branch	(Seat No-1)
411	62856/2024	26.07.2024	CRLREV - 537/2012	M DAS	GENERAL		Order Dtd. 2024-07-10 Petition, Annexure,	CRIMINAL REVISION	(Seat No-4)
412	62859/2024	26.07.2024	BLAPL-10821/2023	R K BASIK	GENERAL		Order Dtd. 2023-10-19	BAIL-2	(Seat No-10)
413	62860/2024	26.07.2024	BLAPL-10508/2023	R K BASIK	GENERAL		Order Dtd. 2023-09-27	BAIL-1	(Seat No-5)
414	62862/2024	26.07.2024	OJC-1816/1990	B K MISHRA	GENERAL		Order Dtd. 1992-12-16 Petition, Annexure,		(Seat No-5)
4	62863	26.07.	WP (C) -	P K NAYAK	GENERAL		Order Dtd. 2024-	WRIT	(S

15	/2024	2024	1161/2018		RAL		07-24	BRANCH-4	eat No - 27)
416	62864/2024	26.07.2024	WP (C) - 23373/2015	B K MISHRA	GENERAL		Order Dtd. 2016-01-07	WRIT BRANCH-5	(Seat No - 20)
417	62865/2024	26.07.2024	CRLMC-2556/2023	A DAS	GENERAL		Order Dtd. 2024-06-25	CRIMINAL MISC	(Seat No - 4)
418	62866/2024	26.07.2024	CRLMC-2556/2023	A DAS	GENERAL		Order Dtd. 2024-06-25	CRIMINAL MISC	(Seat No - 4)
419	62867/2024	26.07.2024	WP (C) - 6947/2004	P K JENA	GENERAL		Order Dtd. 2022-03-03	WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
420	62868/2024	26.07.2024	CRLREV - 78/2018	S BISWAL	GENERAL		Order Dtd. 2018-03-28	CRIMINAL REVISION	(Seat No - 3)
421	62869/2024	26.07.2024	WA-1179/2022	T SWAIN	GENERAL		Order Dtd. 2023-04-19	WRIT APPEAL	(Seat No - 5)
422	62870/2024	26.07.2024	WP (C) - 38779/2023	P K DAS	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-4	(Seat No - 52)
422	62871/2024	26.07.2024	FA-228/20	S DAS	GENERAL		Order Dtd. 2006-08-29		(Seat

3			01						t No - 52 )
4 2 4	62873 /2024	26.07. 2024	ARBP- 46/201 1	K. C. PANDA	GENE RAL		Order Dtd. 2012- 02-10	M.J.C .	(S ea t No - 1)
4 2 5	62926 /2024	26.07. 2024	WP (C) - 3415/2 010	B. BEHERA	GENE RAL		Order Dtd. 2011- 07-29		(S ea t No - 1)
4 2 6	62932 /2024	26.07. 2024	WP (C) - 2237/2 024	S. BARIK	GENE RAL		Order Dtd. 2024- 02-02	WRIT BRANC H-6	(S ea t No - 16 )

**NIC**